(v) Draft amendments to the Industrial (a) whether it is a fact that there is a great Disputes (Central) Rules, 1957, seeking to dearth of books in Hindi language on Indian eliminate procedural delays, have been birds, animals and trees; and published.

SHRI P. C. BH AN J DEO: May I know if there are any appeals pending in the Supreme Court against the awards of the Industrial Tribunals and if so the number of appeals and the duration for which they have been pending?

SHRI ABID ALI: About 42 appeals are pending in the Supreme Court, some of them for two years perhaps.

SHRI P. C. BHANJ DEO: May I know if it is proposed to take away the jurisdiction of High Courts so far as industrial disputes are concerned?

SHRI ABID ALI: It would mean amending the Constitution which the Government do not propose to do at present.

DR. R. B. GOUR: Is it not a fact that Tribunal has the stature of a High Court and would it not therefore be suitable to avoid the High Courts because that is causing delays and unnecessary harassment to the employees?

SHRI ABID ALI: That does not rempve the jurisdiction of the High Courts and Supreme Court

DR. R. B. GOUR: Is it not causing delay because the employers generally go to the High Courts immediately after the Tribunal?

SHRI ABID ALI: There is not much delay, now Sir.

*538. [Postponed to the llth. September, 1957].

PUBLICATION OF BOOKS IN HINDI ON INDIAN BIRDS, ANIMALS AND TREES

*359. SHRI MAHABIR PRASAD: Will the Minister of Information and Broadcasting be pleased to state:

(b) whether the Publications Division of the Government of India propose to bring out

books in Hindi on these subjects?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) and (b). It is no doubt true that there is a want of books on birds, animals and trees in Hindi. Though it is not one of the main functions of the Publications Division to publish books on all sorts of subjects, in view of the dearth of such books, Government are considering favourably the publication of books on these subjects provided competent authors are available for doing so.

SHRI MAHABIR PRASAD: May I know if any experts have been engaged for this purpose?

SHRI G. RAJAGOPALAN: No; at present we have said that if competent authors give any book, we would consider the question of publishing it.

SHRI LAVJI LAKHAMSHI: May I know the name of the author of any book which they propose to publish?

SHRI G. RAJAGOPALAN: At present no book has been given.

SHRI T. S. PATTABIRAMAN: May I know whether the Government is aware of the fact that there are many inaccuracies in the books published by the Information and Broadcasting Department, whether that has not been brought to light by persons who write to the papers and if so what steps the Government propose to take to avoid them in future?

DR. B. V. KESKAR: May I know the name of the book?

DR. RAGHUBIR SINH: It is their publication on Sanchi; it is full of ĺ mistakes.

MR. DEPUTY CHAIRMAN: This is about birds, animals and trees. We ! are not concerned now with the general publications.

Dr. RAGHUBIR SINH: But, Sir, he asked for it, and so I had to tell him about it.

DR. R. B. GOUR: Just now the hon. Minister said that if books of competent authors were available, they will undertake to publish them. May I know if they could not bring together some authors and prepare the drafts of books themselves?

DR. B. V. KESKAR: The answer made it clear that generally we are not general publishers but in special cases we do undertake publication of such specialised books because there is a dearth of such books in the country but we do not think it necessary that we should advertise and call for them. We do keep a look-out and if there are any such authors we encourage them to prepare books on the subject.

SHRI BHUPESH GUPTA: May I I know how many authors of this kind have been encouraged during the last five years by the hon. Minister's Ministry?

" SHRI JAWAHARLAL NEHRU: The hon. Member does not seem to know much about authors otherwise he would not ask questions.

SHRI BHUPESH GUPTA: But he told us that he was encouraging them.

PRINTING OF LITERATURE FOR VARIOUS INISTRIES

*540. SHRI MAHABIR PRASAD: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether Government are aware of the poor quality of proof reading;

in printed literature issued by the various Ministries necessitating issue ! of correction slips; and

(b) if so, what steps are being taken to improve the printing of such literature?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) The Government are aware of mistakes occurring occasionally in such printed matter particularly where a printing job has to be executed within a very short

(b) Appropriate disciplinary action is taken, when cases of defective proof reading are noticed.

DR. RAGHUBIR SINH: May I know, Sir, as to what steps are being taken to improve the printing of Parliamentary papers, which has been brought to the notice of the Ministry more than once? And the mistakes are not merely occasional, but every day bunches of errata are supplied to us.

DR. R. B. GOUR: Almost every day.

SHRI ANIL K. CHANDA: We have opened training classes for our workers in each one of our Government presses.

SHRI SONUSING DHANSING PATIL: I take it that the printing is done in two Indian languages. Is it not possible to restrict the choice of copies to one set of literature for use, as otherwise it would mean duplication and waste in providing two sets?

SHRI K. C. REDDY: It is a suggestion for action. We shall consider the advice.

देश में बेकार इंतीनियर और डाक्टर

*५४१, श्री पी० एन० राजगीज: क्या श्रम तथा सेवा निशोजन मंत्री यह बताने की कृपा करेंगे कि स्रभी देश में बेकार इंजी-नियरों श्रौर डाक्टरों की संख्या कितनी 훈 ?